

of operation, the military has its own way, its own say. I can assure the House that in operational matters, Government never interferes, and does not want to interfere. These two different things will have to be borne in mind, but certainly in matters of policy, it is the civil authority which is more important, and it will have to take decisions.

श्री मधु लिमये: इसीलिये मैंने सिविल अथॉरिटी से नीति का सवाल पूछा है।

Shri S. N. Chaturvedi: In cases where there has occurred loss of life and damage to property and the observers' verdict has gone in our favour, have we ever cared to demand compensation through the Security Council from Pakistan?

Shri Y. B. Chavan: We have on many occasions asked for compensation.

Shri Daji: Has the attention of the Government been drawn to the bellicose statement of Gen. Ayub that if India persists, there will be a general war? Are we prepared for that?

Shri Y. B. Chavan: If somebody starts a war, what do you expect us to do? Certainly we will have to respond.

Shri Shivaji Rao S. Deshmukh: Is the Minister in a position to assure the House that the retaliatory punishment inflicted by our armed forces for cease-fire violations by them, in respect of armament, strength and tactics, is more than exemplary?

Shri Y. B. Chavan: Certainly in the case of the cease-fire line, wherever they are making any attempts to intrude into our territory they are punished and sometimes retaliatory steps are also being taken.

Shri Harish Chandra Mathur: It is true that threats do not break bones, but may I know whether these increased incursions by Pakistan and

these violations are not indicative of the fact that they find it paying? Can the Minister tell us how he proposes to make them realise that they are too costly and not paying?

Shri Y. B. Chavan: I think they are paying the price of it, because the information that has come about the number of casualties on their side and on our side is certainly a proof of what has happened.

Mr. Speaker: Shri Raghunath Singh, Shri D. C. Sharma, Shri Yash Pal Singh.

Committee of Secretaries

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 Shri Yashpal Singh:
 Shri P. C. Borooah:
 Shri Hem Barua:
 Shri Kandar Lal:
 Shri Vishwa Nath Pandey:
 *1129. Shri Hari Vishnu Kamath:
 Shri D. C. Sharma:
 Shri Yudhvir Singh:
 Shri Jagdev Singh
 Siddhanti:
 Shri Madhu Limaye:
 Shri Vidya Charan Shukla:
 Shri P. Venkatasubbaiah:

Will the Minister of External Affairs be pleased to state:

(a) whether a Committee of Senior Secretaries has been set up to advise on important questions of India's foreign policy; and

(b) if so, what will be its exact functions and powers?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The Committee has been set up to service the Foreign Affairs Committee of the Cabinet. Each Secretary may, under the general or specific direction of the Minister, refer to the Committee matters falling within the business of his Ministry which have wider ramifications affecting other ministries. The views of the Committee

will be placed before the Ministers and in appropriate cases before the Foreign Affairs Committee of the Cabinet.

Shri U. M. Trivedi: On a point of order. On the previous question you were pleased to call Shri D. C. Sharma. He is present in the House. Either he must withdraw, or put the question.

Mr. Speaker: No. He has deliberately not put the question.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि विदेश मंत्रालय का मौजूदा स्टाफ कुछ इनफिशिएंट था, उसमें इनकॉम्पिटेंस थी, और उसको दूर करने के लिये यह सचिव समिति नियुक्त की गई है।

The Minister of External Affairs (Shri Swaran Singh): No, Sir. That is not correct. This Committee is not meant to handle external affairs problems as they arise, but, as has been explained in the reply that has been read out by the Minister, it is only in regard to those specific cases which are referred to this Committee by the Minister of External Affairs, that they will give their opinion, and that will be only advisory in character and will concern mostly inter-ministerial matters.

श्री यशपाल सिंह : जो बात मैं जानना चाहता हूँ उसका जबाब नहीं मिला। माननीय प्रधान मंत्री पंडित नेहरू विदेश मंत्री भी थे, उन्हें कभी जरूरत महसूस नहीं हुई इस तरह की कमेटी की। अब आखिर कौन सी प्रॉब्लेम खड़ी हो गई है जिनके लिये यह जरूरत पैदा हुई। मैं यह भी जानना चाहता हूँ कि यह सिर्फ विदेश मंत्रालय के लिये है या और मंत्रालयों के लिये भी है।

श्री स्वर्ण सिंह : न तो यह विदेश मंत्रालय के लिये है और न विदेश मंत्री के लिये है। फारेन अफेयर्स के जो मामले कैबिनेट को जायेंगे उनके मुताबिक यह अपनी

राय दे सकती है। ऐसी कमेटियां और भी बहुत से महकमों में हैं। एकानामिक अफेयर्स में है, और भी बहुत सी जगहों पर हैं।

Shri P. C. Borooah: What is the mechanism or the administrative set up to carry out the functions of the proposed committee and what shortcomings will it avoid?

Shri Swaran Singh: There is no special mechanism for it nor is any mechanism necessary. Certain matters which go to the foreign affairs committee of the Cabinet will go there. It will be the discretion of the Minister concerned that any matter which is inter-ministerial in character could be referred to this committee for their advice so that instead of files going from one Minister to the other, they could sit and give their opinion.

Shri Hari Vishnu Kamath: Sir, in view of its importance, we would request you to extend the Question Hour by two or three minutes for this question only. You have done it before.

Shri Hem Barua: May I know if it is not a fact that this proposed bureaucratic set-up to mother certain items of our foreign policy is only a confirmation of the fact that what the present Government has inherited as foreign policy is only a rickety child that needs to be sustained and nourished by bureaucratic breast feeding?

Shri Swaran Singh: My reply will be 'no' to all the various components of this complex question.

Mr. Speaker: Question Hour is over.

12.00 hrs.

श्री जयु लिवये : इसमें मेरा भी नाम है, मैं प्रश्न पूछना चाहता था

दृष्यक महोदय : इसमें ग़ौर भी कुछ नाम हैं, लेकिन वक्त पूरा हो गया इसलिए मुझे खतम करना पड़ रहा है ।

Shri Hari Vishnu Kamath: May I submit that you have done it before?

Mr. Speaker: We can discuss it in many other forms.

Shri Ranga: But there is just a week more left.

Mr. Speaker: If the hon. Minister wants, I will allot it.

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): May I refer to question No. 1138? This is a matter that was agitating the House and even though we have not reached that question, if you allow me I will read out the answer.

Mr. Speaker: What is it about?

Shrimati Indira Gandhi: It is about getting medium wave transmitters from Yugoslavia. The offer is under consideration of the Government and we are discussing with them the terms of the offer.

Transmitters from Yugoslavia

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1138. { **Shri Vishwa Nath Pandey:**
Shri R. S. Pandey:
Shri Rameshwar Tantia:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shrimati Maimoona Sultan:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the Government of Yugoslavia have offered two medium wave radio transmitters to India to step up broadcasts to Asian and African countries;

(b) if so, on what terms; and

(c) the reaction of Government thereto?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) A Yugoslav firm and not the Government of Yugoslavia has offered to supply two 500 KW medium wave transmitters.

(b) and (c). The procurement of these transmitters as well as the terms of the offer are under consideration of the Government of India.

Mr. Speaker: I will allow one or two supplementaries.

Shri Hari Vishnu Kamath: When it is answered, it should be treated like any other question and the normal number of supplementary questions should be allowed, not one or two.

Mr. Speaker: I am allowing.

Shri Ranga: If it is not answered here, it would be placed on the Table of the House and the utility of its being answered here will be lost if only one or two supplementaries are allowed.

Mr. Speaker: I am allowing supplementaries.

Shri Nath Pai: May I know from the hon. Minister the terms under which this agreement had been reached with Yugoslavia and what is the capacity of the transmitter and how does it compare, in the context of the requirements which this Parliament was told this country is faced with?

Shrimati Indira Gandhi: There is no agreement signed as yet. I said that it was under consideration.

Shri Nath Pai: Broad features.

Shrimati Indira Gandhi: The same as the Russian; two transmitters of 500 KWs, medium wave.

Shri Hom Barua: On a previous occasion we were told in this House that we were negotiating and getting also two transmitters medium wave, 500 KWs each, from Soviet Russia. Does this negotiation with Yugoslavia